

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	1	94,40,518	0	0	0	94,40,518	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	1,17,96,336	1	1,17,96,336	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
Total		2	21286854	1	1,17,96,336	0	94,40,518	0		

Annexure-1

Name of the corporate debtor: **BUYOUT RETAILS PRIVATE LIMITED** ;
 List of creditors as on: **21.02.2024**

Date of commencement of CIRP: **2ND February, 2024** ;

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A



Annexure-2

Name of the corporate debtor: BUYOUT RETAILS PRIVATE LIMITED ;
 List of creditors as on: 21.02.2024

Date of commencement of CIRP: 2ND February, 2024 ;

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A

Annexure – 3

Name of the corporate debtor: BUYOUT RETAILS PRIVATE LIMITED ;
List of creditors as on: 21.02.2024

Date of commencement of CIRP: 2ND February, 2024 ;

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A

Annexure – 4

Name of the corporate debtor: **BUYOUT RETAILS PRIVATE LIMITED** ;
 List of creditors as on: **21.02.2024**

Date of commencement of CIRP: **2ND February, 2024** ;

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1.	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A



Annexure – 5

**Name of the corporate debtor: BUYOUT RETAILS PRIVATE LIMITED ;
List of creditors as on: 21.02.2024**

Date of commencement of CIRP: 2ND February, 2024 ;

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of work man	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
1.	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A



Annexure – 6

Name of the corporate debtor: **BUYOUT RETAILS PRIVATE LIMITED ;**
 List of creditors as on: **21.02.2024**

Date of commencement of CIRP: **2ND February, 2024 ;**

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1.	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A

Annexure – 7

Name of the corporate debtor: **BUYOUT RETAILS PRIVATE LIMITED** ;
List of creditors as on: **21.02.2024**

Date of commencement of CIRP: **2ND February, 2024** ;

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1.	GST DEPARTMENT-GSTO Ward -64	DELHI GOVT-GST	19.02.2024	94,40,518	NIL	NOTICE OF GST	NO	0%	NIL	NIL	NIL	94,40,518	No claim form was filed by the Ld. GSTO. Only letter and notice sent in lieu of claim form, Hence Claim cannot be admitted.



Annexure – 8

Name of the corporate debtor: BUYOUT RETAILS PRIVATE LIMITED ;
List of creditors as on: 21.02.2024

Date of commencement of CIRP: 2ND February, 2024 ;

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditors	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	NUTTISH EXIM INDIA PRIVATE LIMITED	12.02.2024	1,17,96,336	1,17,96,336	OC-Goods	N.A	N.A	N.A	100%	N.A	N.A	NIL	NIL	Claim has been admitted on the basis of documents attached with claim form received from OC in the absence of books of account of the CD



Annexure – 9

Name of the corporate debtor: **BUYOUT RETAILS PRIVATE LIMITED** ;
 List of creditors as on: **21.02.2024**

Date of commencement of CIRP: **2ND February, 2024** ;

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?					
1.	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A